

**ORDER SHEET FOR MAGISTRATE ORDERS**

DISTRICT: MORIGAON.

IN THE COURT OF A. Shravan, J.M.F.C., Morigaon

Case No. C.R. 765/2018

-Versus-

Sl. No.	Date	<b>O R D E R</b>	Signature
	27.03.2019	<p>Complainant is absent without step.</p> <p>Perusal of the record shows that the complainant has been absent without step since 20.12.18 for last four consecutive dates.</p> <p>Situated thus, it appears complainant is not interested in proceeding with the case.</p> <p><b>Hence, this case is dismissed for non prosecution of the Complainant.</b></p>	